

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

20. C.P.(IB)-3227(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.10.2019**

NAME OF THE PARTIES: M/s. Savlon Aircon Pvt Lrd

**v/s.**

M/s. Shapoorji Pallonji And Company Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Petitioner present. Ms. Sneha Shukla Advocate,  
undertakes to file Vakatnama on behalf of the Corporate Debtor and seeks  
time to file reply. Time granted. List this matter on 19.11.2019.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)